

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 535 of 1996

Thursday this the 2nd day of May, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Haridasan P.P.  
Extra Departmental Delivery Agent/  
Mail Carrier, Oravil Branch PO,  
Vadakara (residing at Parakkaparambath,  
Oravil). .... Applicant

(By Advocate Mr. R.Sreeraj)

Vs.

1. The Superintendent of Post Offices,  
Vadakara Division, Vadakara. .... Respondent

(By Advocate Mr. M.A.Shekif for Sr.Central Govt.Standing  
Counsel)

The application having been heard on 2.5.1996, the  
Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is  
entitled to be considered for appointment by transfer  
as Extra Departmental Branch Post Master, Oravil. It  
is said that there is a vacancy. We would only direct  
respondent to consider A3 representation, as suggested  
by learned counsel for respondent, before the vacancy  
in question is filled up.

2. Standing counsel submits that he will forward  
a copy of the original application and a copy of this order  
to respondent for compliance. We record the submission.

3. Original Application is disposed of as aforesaid.

No costs.

Dated the 2nd May, 1996.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

List of Annexure

Annexure-A3:- True copy of the representation dated 16.2.1996 submitted by the applicant to the 1st respondent.